

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

CIVIL APPEAL NO(s). 1417 OF 2001

S.RAJESWARI

Appellant (s)

VERSUS

S.N. KULASEKARAN & ORS.

Respondent(s)

(With appln(s) for directions)

Date: 02/08/2006 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Ajit Kumar Sinha,Adv.

Mr. L.K. Pandey ,Adv

Mr G.Siva Bala Muragan, Adv.

Mr Y.Arunagiri, Adv.

For Respondent(s)

Mr. Rakesh K. Sharma,Adv.

Mr C.Paramasivam, Adv.

Mr P.Ramesh, Adv.

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Mr. L.K. Pandey ,Adv

UPON hearing counsel the Court made the following

O R D E R

The petitioner shall take steps within ten days to send notice to the alleged contemnor by

registered post, acknowledgment due.

List again on 31.8.2006.

KUMAR)

(B.SUDHEENDRA

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Registr

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